

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 127
(CAA)-70(PB)/2019

IN THE MATTER OF:

SCN Jewellers Pvt. Ltd. & Champa Lal Jewellers Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 03.07.2019

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Dr. Deepti Mukesh,
Hon'ble Member (JUDICIAL)

PRESENT

For the Respondent(s):- Ms. Chetna Kandpal, CP for RD(NR)
Ms. Swati Koshal, Adv.for OL

ORDER

Learned counsel for the RD seeks and is granted four weeks time to file its report with a copy in advance to the counsel opposite.

List for further consideration on 08.08.2019.



(M.M.KUMAR)
PRESIDENT



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)